

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No.955/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: S. K. Traders

Vs.

Halol Castings (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

TCP No.955/I&BP/NCLT/MB/MAH/2017

For Form No.5 has not been filed in compliance with the format given under Adjudicating Authority Rules, the Petitioner is hereby directed to cure the defects and file the same within seven days hereof.

List this matter on 1.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)